Name of the Corporate Debtor: DANESITA PHADNIS FOOD INDUSTRIES LIMITED; Date of Commencement of CIRP: 28-06-2023; List of Creditors as on: 20-07-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

## (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No. Summary of Claims Received **Summary of Claims Admitted** Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) No. of Claims % Share in Total Amount No. of Claims Amount Amount of Claims Admitted 0 0 0 0 0 0 0 1 Secured financial 0.00 NA creditors belonging to any class of creditors 2 Unsecured financial 0 0 0 0 0 0 0 NA 0.00 creditors belonging to any class of creditors 3 Secured financial 2 295199096 1 144151567 36.99 0 0 151047529 Annexure 3 creditors (other than financial creditors belonging to any class of creditors) 4 0 0 0 0 0 0 Unsecured financial 0.00 0 NA creditors (other than financial creditors belonging to any class of creditors) 5 0 0 Operational creditors 0 0 0.00 0 0 0 NA (Workmen) 6 Operational creditors 0 0 0 0 0.00 0 0 0 NA (Employees) 7 Operational creditors 0 0 0 0 0.00 0 0 0 NA (Government Dues) 8 5 245585502 Operational creditors 424401080 3 63.01 0 0 176896935 Annexure 8 (other than Workmen and Employees and Government Dues) 9 Other creditors, if 0 0 0 0 0 0 NA 0.00 0 any, (other than financial creditors and operational creditors) Total 719600176 4 389737069 100.00 0 1918643 327944464